

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

17.

**IA(I.B.C)/5518(MB)2023
IN C.P. (IB)/594(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.04.2024**

NAME OF THE PARTIES:

State Bank of India

Vs.

Valecha Engineering Limited

SECTION: 7, 66(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Lokesh Malik a/w Ms. Swechha Mishra, Ld. Counsel for the Applicant/ Resolution Professional present through VC. Mr. Tushar Ajinkya a/w Mr. Saahil Bijuwala & Ms. Tanishka Desai i/b Thinklaw Associates, Ld. Counsel for the Respondent No.1 present physically. Adv. Naozad Golwala, Ld. Counsel for the Respondent Nos.2 & 3 present through VC.
2. On request of Ld. Counsel for the RP, list this matter on **21.05.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)